

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRG IRON & STEEL CO. PRIVATE LIMITED Date of Commencement of Liquidation: 03-02-2020; List of Stakeholders as on Date: 28-02-2021; Name of IP: Mr. Kannan Tiruvengadam; Last 5 digit of registration number: 10482

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|----------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 4750320.00 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 763237.00 | | | | NA |
| 3 | Secured financial creditors | 12.00 | 34645299082.13 | 12.00 | 34614611082.13 | 0 | 30688000.00 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 1 | 95256 | 0 | 0 | | 95256 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 5 | 14432205067.00 | 5 | 14432205067.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 57 | 2405920806 | 57 | 52862628 | | 2353058178 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 7 | 3141192484.00 | 7 | 2276188930.00 | | 865003554.00 | | Annexure 9 |
| Total | | 82 | 54624712695.13 | 81 | 51381381264.13 | 0 | 3248844988 | 0 | |